

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2016

Dated: 8th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Indian Sucrose Ltd. Appellant (s)
Versus	
Punjab State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Aditya Grover

ORDER

Issue notice to the Respondents returnable on 29.02.2016. Dasti in addition is permitted.

List the matter on **29.02.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson